

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. No. 33 of 2014 in**  
**Appeal No. 22 of 2014**

**Dated : 7<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Gujarat Vij Co. Ltd. ... Appellant(s)**

**Versus**

**Ankur Scientific Energy Technologies**  
**Pvt. Ltd. & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**  
**Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1**  
**Ms. Suparna Srivastava with**  
**Mr. S.R. Pandey (Rep.) for GERC**

**ORDER**

It is represented that the connected matter being Appeal No. 24 of 2014 is coming up on 21.04.2014.

Post this matter along with Appeal No. 24 of 2014 on **21.04.2014.**

**(Rakesh Nath)**  
**Technical Member**  
Ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**